## F.No. 01(03)/Roster/CESTAT/2025/Part-II

## Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 11.08.2025

## ORDER NO. 148 of 2025 (REVISED)

Hon'ble President is pleased to partially modify the roster order no. 108 of 2025 for

CESTAT, Hyderabad from 13.08.2025 to 14.08.2025 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 13.08.2025	Ms. Binu Tamta, Hon'ble Member (Judicial)	ST/30309/2019  Commissioner of Central Tax, Hyderabad, GST
14.08.2025		. vs. K. Ramachandra Rao Transmission & Projects Pvt. Ltd.
		And
		Single Member Bench matters

## Note:

- 1. No adjournment will be granted in ST/30309/2019.
- 2. Single Member Bench matters will be heard after the completion of hearing of ST/30309/2019.
- 3. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website <a href="www.cestat.gov.in">www.cestat.gov.in</a> in the link "Daily orders" /"court proceedings".

By Order,

(Makesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad /Bar Association, Hyderabad /O/o Commissioner (AR), Hyderabad /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar